

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-94/2020

&

LD-VC-CRI-92-2020

Girish Santrambhai Agarwal ...Applicant.

Vs

State of Goa and anr. ...Respondents.

Shri R. Rao, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

And

LD-VC-CRI-92-2020

Kushwant Singh Chadha Appellant.

Vs

Girish Santrambhai Agarwal and ors. Respondents.

Applicant present in person.

Shri P. Faldessai, Advocate for the State.

Coram:- DAMA SESHADRI NAIDU, J.

Date:14 December 2020.

P.C.

Post the matter on 16.12.2020.

Interim protection stands extended.

DAMA SESHADRI NAIDU, J.

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